

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 13.02.2019 (WEDNESDAY)**

**Court-III**

**10:30 AM**

**In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 142 of 2019	JSW steel Ltd. Vs. Ashok Kumar Gulla & Ors.	Aakarshan Sahay	
<b>2.</b>	Comp. App. (AT) (Ins) No. 143 of 2019	Bhandari Hosiery Exports Ltd & Ors. Vs. In-Time Garments Pvt Ltd and Ors.	S.P. Sharma	
<b>3.</b>	Comp. App. (AT) (Ins) No. 144 of 2019	Kaushik Ghosh Vs. Noor Alam & Ors.	Deepa Gupta	
<b>4.</b>	Comp. App. (AT) (Ins) No. 145 of 2019	Orchid Industries Pvt Ltd. Vs. Stanfab Apparels Pvt Ltd.	Atham Legal	

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